TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND Balance Sheet As At 31st March 2009

Date: 27th August 2009 Place: New Delhi

Sources of Funds	Schedules		Current Year Amount (In Rs.)		Previous Year Amount (In Rs.)
Corpus	"A"		207,324,596.77		143,446,201.91
Total Funds Generated			207,324,596.77		143,446,201.91
Application of Funds					
Current Assets, Deposits and Advance Deposits Cash and Bank Balances Loans and Advances	es "B"	197,600,003.00 6,522,471.05 3,236,496.72 207,358,970.77		130,000,003.00 12,125,046.46 1,321,152.45 143,446,201.91	
Less: Current Liabilities & Provisions	s "C"	34,374.00	207,324,596.77		143,446,201.91
Total Application of Funds			207,324,596.77		143,446,201.91
Significant Accounting Policies & Note forming part of accounts Schedule A To E an integral part of the Balance Sheet			-		-
As per our report of even date attach	ed				
For Prekshit Mehta & Co Chartered Accountants		For Telecommunication Consumers Education and Protection Fund			
Sd/- CA Sameer Kapoor (Partner) M.No : 96544			Sd/- Secretary (Ex officio Presiding Member)		Sd/- Principal Advisor (IFA & Member)

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND Income and Expenditure Account for the year ending 31st March, 2009

Incomes	Schedule	Current Year Amount (In Rs.)	Previous Year Amount (In Rs.)
Interest on Fixed Deposits		14,621,786.27	7,139,161.45
Bank Interest		292,182.00	250,147.00
		14,913,968.27	7,389,308.45
Less Expenditure			
Bank Charges		267.25	1,390.00
Advertisement Expenses		412,337.00	1,794,813.00
Orientation Expenses		502,978.00	163,930.00
Workshop Expenses	"D"	769,295.00	218,904.00
		1,684,877.25	2,179,037.00
Surplus of Income over Expenditure Transferred to Reserves and Surplus		13,229,091.02	5,210,271.45

Significant Accounting Policies & Notes forming part of accounts Schedule A To E an integral part of the Balance Sheet

As per our report of even date attached

For Prekshit Mehta & Co Chartered Accountants

Sd/-CA Sameer Kapoor (Partner)

M.No: 96544

Date: 27th August 2009 Place: New Delhi For Telecommuncication Consumers Education and Protection Fund

Sd/-Secretary (Ex officio Presiding Member) Sd/-Principal Advisor (IFA & Member)

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND Receipts and Payment Account for the year ending 31st March, 2009

	Current Year Amount (In Rs.)		Previous Year Amount (In Rs.)	
Balance B/d				
Cash In Hand	-		-	
Bank Balance	12,125,046.46	12,125,046.46		-
Receipts				
Money Received from Service Providers	50,649,303.84		138,235,930.46	
Bank Interest	292,182.00		250,147.00	
Interest on Fixed Deposits	13,078,626.00	64,020,111.84	5,818,009.00	144,304,086.46
<u>-</u>		76,145,158.30		144,304,086.46
Payments				
Bank Charges	267.25		1,390.00	
Advertisement Expenses	412,337.00		1,794,813.00	
Advance to DAVP	372,184.00		0	
Orientation Expenses	502,978.00		163,930.00	
Work Shop Expenses	734,921.00		218,904.00	
Investments made in Fixed Deposits	67,600,000.00	69,622,687.25	130,000,003.00	132,179,040.00
Balance C/d				
Cash In Hand	_		_	
Bank Balance	6,522,471.05	6,522,471.05	12,125,046.46	12,125,046.46
<u> </u>		76,145,158.30	==,==9,010110	144,304,086.46

Significant Accounting Policies & Notes forming part of accounts Schedule A To E an integral part of the Balance Sheet

As per our report of even date attached

For Prekshit Mehta & Co Chartered Accountants For Telecommuncication Consumers Education

ntants and Protection Fund

Sd/-

CA Sameer Kapoor Sd/- Sd/(Partner) Secretary Principal Advisor
M.No: 96544 (Ex officio Presiding Member)

Date: 27th August 2009 Place: New Delhi

6.1.1.11.11				
Schedule "A" Corpus		Current Year		Previous Year
P		Amount (In Rs.)		Amount (In Rs.)
Opening Balance		143,446,201.91		` _
Add:				
Receipts from Service Providers	50649303.84		138,235,930.46	
Surplus of Income Over Expenditure	13,229,091.02	63,878,394.86	5,210,271.45	143,446,201.91
		207,324,596.77	_	143,446,201.91
Schedule "B"				
Current Assets, Deposits And Advance	es			
Deposits				
Fixed Deposits With Corporation Bank		197,600,003.00		130,000,003.00
Timed Deposits with Corporation Damie		197,600,003.00	_	130,000,003.00
		, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	_	, ,
Cash and Bank Balances				
Cash In Hand	_		_	
Balance with Corporation Bank-800803	4,785,930.00		5,061,538.00	
Balance with Corporation Bank-800800	1,736,541.05		7,063,508.46	
		6,522,471.05		12,125,046.46
			_	
Other Current Assets				
DAVP	372,184.00			
Interest Accrued on Fixed Deposits	2,141,986.72		598,826.45	
Tax Deducted At Source	722,326.00		722,326.00	
a	_	3,236,496.72	_	1,321,152.45
Schedule "C"				
Current Liabilities & Provisions				
Workshop Expenses Payable				
- For Palakkad	20,089.00		-	
- For Chandigarh	14,285.00		-	
_	,	34,374.00		-
Schedule "D"	_		_	
Workshop Expenses				
- Pune & Shilong	-		218,904.00	
- Dehradun	133,327.00		-	
- Madurai	85,264.00		-	
- Bangalore	30,000.00		-	
- Agartala	92,786.00		-	
- Lucknow	50,000.00		-	
- Goa	132,020.00		-	
- Shmla	168,334.00		-	
- Chandigarh	32,475.00		-	
D 1 11 1	45,000,00			

769,295.00

218,904.00

45,089.00

- Palakkad

SCHEDULE "E":

ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

A) ACCOUNTING POLICIES

1. Basis of Preparation of Financial Statements

The financial statements have been prepared on historic cost convention basis in accordance with the generally accepted accounting standards and principals formulated by the Institute of Chartered Accountants of India.

a) Accounting of Expenses

The expenses have been accounted for on accrual basis.

b) Recognition of Receipts

The fund primarily has two different sources of receipts:

i) One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007). According to this regulation every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation.

These receipts are accounted on receipt basis.

ii) The other source is Interest Income on in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007).

These receipts are accounted as and when provided by the bank.

2. <u>Investments</u>

The investments have been valued at cost.

B) NOTES TO ACCOUNTS

1) Formation of the Fund

The Fund has come into existence on 15th of June 2007 vide Notification No. **332/4/2006-QOS** (**CA**) and is regulated by the "Telecommunication Consumers Education And Protection Regulations 2007", formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997).

2) Corpus of the Fund

The corpus of the Fund consists of the receipts from the service providers and also the surplus of Income over Expenditure. Since formation till 31st March 2009, the Fund has received Rs. 18,88,56,713.30 from service providers.

3) Source of Expenses

Out of the total expenses of Rs. 16,84,877.25, expenses amounting to Rs. 10,23,434.25 have been paid through the corpus, by utilizing the revenue received from service providers. Remaining expenses of Rs. 6,61,443/- have been paid out of the income received as interest on deposits.

4) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

5) <u>Taxation</u>

As per clause 32 of Chapter IV of the TRAI Act 1997, all the incomes of the Authority are exempt from tax and since the Fund has been formed by the Telecom Regulatory Authority of India by exercising the powers conferred upon it under section 36 of the Telecom Authority of India Act 1997 (24 of 1997), thus no provision for taxation has been made.

- **6)** Investments consist of Fixed Deposits with Banks.
- 7) Receipts from the Service Providers are subject to the confirmations.

For Telecommunication Consumers Education and Protection Fund

Sd/

Secretary Principal Advisor (Ex Officio (IFA & Member) Presiding Member)

Sd/

(Achintya Mukherjee)(G.S. Panda)MemberMember

Sd/ (Rajat Mukherjee) Sd/ (D.B.Sehgal)

Member (D.B.Sengar)

Member

Sd/
(Satya Yadav)
Member
Sd/
(N. Parameswaran)
Ex Officio Member

Sd/ (M.C. Chaube) Ex Officio Convener Member

Sd/
For Prekshit Mehta & Co., Chartered Accountants
CA Sameer Kapoor, Partner
M. No: 096544